

Dedicated agency to tackle trafficking of women and girls

1170. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government plans to set up a dedicated agency to tackle organized crime relating to trafficking of women and girls;

(b) if so, the details thereof along with its aims and objectives;

(c) whether Government has consulted the States with regard to implementation of the proposal and if so, the response of States thereto; and

(d) the steps taken by Government to have a comprehensive law to tackle all aspects of human trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) An inter-Ministerial consultation has been sought on the proposal for setting up of a national level coordination agency to be called 'Organised Crime Investigation Agency (OCIA)' with the objective to investigate, collect intelligence of the cases of human trafficking and other organized crimes, train the law enforcement officers and coordinate in rescue and rehabilitation of the victims.

(d) An inter-Ministerial Committee under the Chairmanship of Secretary, Ministry of Women and Child Development has been constituted for preparing a comprehensive legislation on various aspects of human trafficking.

Rehabilitation plan for youth returning from foreign terrorist camps

1171. SHRI RAJEEV SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any rehabilitation plan for the youth who are returning to India from terrorist camps in other countries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) No, Sir. However, the Law Enforcement Agencies concerned conduct an evaluation of such youth upon their return and do undertake counseling of such returnees in some cases.

However, the Government of Jammu and Kashmir has a surrender policy applicable